

(24)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/39/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE PETITIONER : V. NAGARAJAN
NAME OF THE RESPONDENT : K. SUBBURAJ & ANR
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	R SUBRAMANIAM	Applicant	R Subramaniam
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ORDER

Counsel for RP present. Counsel for R1 and R2 present. Counsel for R1 is directed to seek instruction from R1 for the purpose of adducing evidence before the Arbitral Tribunal in person and also directed to file counter before next date of hearing. No further adjournment will be given, the matter is posted for arguments. Put up on 21.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)